

**Government of Jammu and Kashmir,  
Department of Food, Civil Supplies & Consumer Affairs,  
J&K, Civil Secretariat, Srinagar/Jammu**

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**Notification,**

**Jammu, the 28<sup>th</sup> February, 2024.**

S.O. **133** .- In exercise of the powers conferred by clause (b) of section 32 of the Consumer Protection Act, 2019 (No. 35 of 2019), the Government hereby direct that Mr. Noor-ul-Amin Bhat, President, District Consumer Commission, Budgam shall exercise the powers and discharge the functions of the President, District Consumer Commission, Anantnag also in addition to his own duties till regular appointment is made by the Government or till further orders, whichever is earlier.

**By Order of the Government of Jammu and Kashmir.**

Sd/-

**(Zubair Ahmad)**

Commissioner/ Secretary to the Government,

**No.77254/FCSCA/Leg1/115/2021**

**Dated:-28 .02.2024**

**Copy to the:-**

1. Joint Secretary (Jammu, Kashmir & Ladakh), Ministry of Home Affairs, Government of India.
2. Deputy Commissioner, Anantnag for information.
3. Deputy Commissioner, Budgam for information.
4. President, State Consumer Disputes Redressal Commission, J&K.
5. President, District Consumer Disputes Redressal Commission, Budgam.
6. Pvt. Secy to Commr./Secretary to the Government, Department of FCS&CA for information of Commr./Secretary.
7. Pvt. Secretary to Secretary to the Government, Department of Law, Justice & Parliamentary Affairs for information of Secretary.
8. Incharge website.
9. Stock file file.

  
**(Rajinder Kumar)**

Under Secretary to the Government